## Privatisation of Pawan Hans Limited

\*114. SHRI MOTILAL VORA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government has been proposing disinvestment/privatisation of consistently profit making Pawan Hans Limited for last three years, if so, the reasons therefor;
- (b) names of entities which submitted Expression of Interest (Eol) till date and present status in this regard;
  - (c) modus-operandi chalked out for the purpose;
- (d) policy/action-plan evolved to safeguard interests of the cadre II, III and IV contractual employees of Pawan Hans Limited who have put in more than 5, 10 or 15 years of service as on 1st January, 2019; and
- (e) details of such employees, separately, post-wise, region-wise, service period-wise?

THE MINISTER OF CIVIL AVIATION (SHRI SURESH PRABHU): (a) to (c) The Cabinet Committee on Economic Affairs (CCEA) in its Meeting held on 27th October, 2016 has given in-principle approval for Strategic Disinvestment of Central Public Sector Enterprises (CPSEs) including Pawan Hans Limited (PHL). In compliance with the decison of Government of India, Department of Investment and Public Asset Management (DIPAM) has appointed Transaction Advisor and Legal Advisor for Strategic Disinvestment of PHL. DIPAM *vide* Guidance Note-1 on Strategic Disinvestment (January, 2018), *inter-alia* states that the Transaction Adviser should strictly maintain the confidentiality of the potential bidders from all persons including persons in Government including the CPSE and non-Government.

(d) and (e) The Government of India has taken care of the interest of the employees of the PHL and Agreement to be signed with the prospective purchaser provides that Purchaser shall comply with applicable laws and contractual terms, if any, of the Company. Details of the Contractual employees separately post-wise and region-wise is given in the Statement.

Statement

Details of the Contractual Employees of Pawan Hans Limited who have put in more than 5 years of service in PHL as on 01.01.2019

Sl. No.	Region	WC1	WC2	WC3	WC4	WC5	WC6	WC7	Number of Employees
1.	Corporate Office, Noida	0	0	4	0	3	0	0	7
2.	Northern Region, Delhi	5	0	20	4	0	0	0	29
3.	Eastern Region, Guwahati	9	0	9	2	0	0	0	20
4.	Western Region, Mumbai	13	4	69	0	2	0	0	88
	Total								144

Details of the Contractual Employees of Pawan Hans Limited who have put in more than 10 years of service in PHL as on 01.01.2019

Sl.	Region	WC1	WC2	WC3	WC4	WC5	WC6	WC7	Number of
No.									Employees
1.	Corporate Office, Noida	0	0	1	0	0	0	0	1
2.	Northern Region, Delhi	2	0	2	4	0	0	0	8
3.	Eastern Region, Guwahati	7	0	5	2	0	0	0	14
4.	Western Region, Mumbai	9	4	24	0	2	0	0	39
	Total								62

Details of the Contractual Employees of Pawan Hans Limited who have put in more than 15 years of service in PHL as on 01.01.2019

S1.	No. Region	WC1	WC2	WC3	WC4	WC5	WC6	WC7	Number of Employees
1.	Corporate Office, Noida	0	0	0	0	0	0	0	0
2.	Northern Region, Delhi	0	0	0	2	0	0	0	2
3.	Eastern Region, Guwahati	0	0	0	0	0	0	0	0
4.	Western Region, Mumbai	1	0	3	0	0	0	0	4
	Total								6

<sup>\*</sup> WC means Workman Category

## IS inspired violence

\*115. SHRI T. RATHINAVEL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the enforcement agencies have overcome the first tide of propaganda and mobilisation by Islamic State (IS);
- (b) whether it is also a fact that India witnessed very few incidents of IS inspired violence;
- (c) whether it is also a fact that the law enforcement agencies have arrested nearly 125 terrorists/suspects as against 117 arrested in 2017; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANS-RAJ GANGARAM AHIR): (a) to (d) There is a very close and effective coordination mechanism amongst intelligence agencies at the Centre and the State levels. Intelligence inputs about possible designs and threats are shared with the State Governments concerned on a regular basis. At the State level, SMAC meetings, attended by the Police and the intelligence agencies, are held every fortnight. Available inputs are discussed and pursued. The National Investigation Agency (NIA) and States Police have arrested 33 IS cadres/sympathizers in 2018 as against 34 in 2017.